

में माननीय गृह मंत्री से निवेदन करूंगा कि वे तत्काल उपर्युक्त परिस्थितियों का आकलन करके आग्नेय अस्त्रों के लाइसेंस दिए जाने की पद्धति में परिवर्तन करने के लिए आवश्यक कदम उठाएं।

- (v) Need to declare Burdwan-Asansol Section as Suburban section and to increase the number of trains on Suburban Sections.

SHRI KRISHNA CHANDRA HALDER (Durgapur) : After independence, many industries have been set up in Durgapur, and more than 100 collieries are functioning in and around Raniganj and Asansol area. Indian Iron and Steel Company is in Burnpur and Chittaranjan Locomotive Factory is also in Asansol sub-division ; and for this, Durgapur and Asansol industrial belt is called the Ruhr of India. Every day, from Calcutta and Burdwan, several thousand people have to come to Durgapur, Raniganj and Asansol to attend their offices and factories. Similarly from Asansol, many thousand people have to come to Durgapur. For want of sufficient number of trains, these people are facing very much difficulty to attend their respective places of duty in time. So, it is necessary to increase the number of trains from Burdwan to Asansol, and from Asansol to Burdwan, and to declare Burdwan-Asansol section of the Eastern Railway as suburban section, and arrange for the Railway facilities available in other suburban sections, to solve the transport problem of this area.

- (vi) Need for taking strong action against large Scale adulteration of essential commodities in the Capital.

SHRI R.P. YADAV (Madhepura) : Food adulteration in the capital city of Delhi has assumed alarming proportions. According to a recent market survey, appearing in a section of the Press adulteration in certain essen-

tial commodities is as high as 70% in some of the outlying areas of the metropolis. Even officials in the Delhi Administration's Prevention of Food Adulteration (P.F.A.) Department have confirmed the above statement. It is criminal negligence on the part of those who are supposed to be the custodians of the very well being of the teeming consumers of the city. The Government should take drastic action in the matter, and bring the offenders to book, awarding exemplary punishment.

- (vii) Need for immediate liberal assistance for relief work in all drought affected areas of Karnataka

SHRI T.R. SHAMANNA (Bangalore South) : This year, the vagaries of the monsoon are well marked in different parts of the country. When there is devastation on account of abnormal rains and floods in large parts of the country, there are areas where there is no rain of late, and scanty rains in some parts.

It is unfortunate that large parts of Karnataka covering more than 84 taluks and having over 1,000 villages have been affected by severe drought.

In some areas, rain has completely failed, and in some areas though there were few drizzles; it has not helped agricultural operations. In worst affected areas, the lands are not ploughed. On account of late rains, sowing operations have been adversely affected in many areas. There are large areas having no drinking water. Cattle have no fodder, and they are being sold for a song. Many people are in a miserable plight. There are signs that large areas will have to face hard days of famine. The State Government have made representations, with details of facts and figures